

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:542
ANSWERED ON:21.11.2001
WITHDRAWAL OF EXCESS BUREAUCRATS
KUMUDINI PATNAIK

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether in pursuance to the policy of the Central Government as well as the State Government of Orissa of reducing the percentage of employees of the Union Government proposed to withdraw the excess IAS/IPS/IFS officers on the request of the State Government of Orissa;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE MINIS PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS, MINISTER OF STATE IN THE MINISTRY OF PLANNING AND M OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY AND SPACE. (SMT.VASUNDHARA RAJE)

(a),(b)&(c): Government of India has not received any proposal for the reduction of the strength of the IAS/IPS/IFS officers in the Orissa cadre from the State Government. There is no excess in the number of officers in relation to the Total Authorised Strength of 202, 159 and 121 of the IAS, IPS and IFS respectively in the Orissa cadre as of date.